

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

**ORDER SHEET**

O.A / MA / RA / CP NO. 355 OF 2005

Applicant/s G.P. Shukla Respds. U.O.I

Advocate for Applicant/s R.K. Nigam Advocate for Respondent/s A. Dwivedi

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p>OA No. 355/05 07.09.2012 <b>Hon'ble Ms. Jayati Chandra, AM</b> None for the applicant even at the revised call. Sri Anil Dwivedi counsel for the respondents. It is seems that applicant has lost interest in pursuing the matter. Misc. Applications NO. 4769/10 and 4770/10 are dismissed in default and for non-prosecution.</p> <p style="text-align: right;"><i>J.A.M</i></p> <p>Manish/-</p>	

Contd. On Sheet No. \_\_\_\_\_